

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI

28

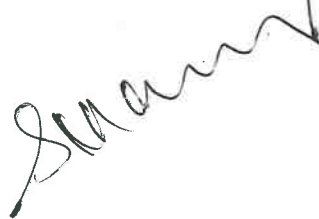


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28-02-2020 at 2.30p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/2016  
NAME OF THE PETITIONER(S) : S.K.GANESAN & 6 OTHERS  
NAME OF THE RESPONDENT(S) : ESWAR RUBBER PRODUCTS PVT LTD & 8 ORS  
UNDER SECTION : 379/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

- |    |                                                  |                                            |                                                                                       |
|----|--------------------------------------------------|--------------------------------------------|---------------------------------------------------------------------------------------|
| 1) | for KSR & Co.<br>S. Manjula Devi<br>M.K. Preetha | for<br>Petitioners 1 to 4                  |   |
| 2) | Sandeep Kumar.<br>for Cibi Vishnu.               | R <sub>1</sub> to R <sub>4</sub>           |  |
| 3) | P. Siva Sathya<br>for Mr. B. Dhanraj             | Counsel for Respondents<br>6 to 8          |  |
| 4) | RANGHASAYEE<br>FOR ANANT MERATHIA                | COUNSEL FOR<br><u>ORDER</u> PETITIONER 5,6 | Rajasee.                                                                              |

At request of the Learned Counsels for the parties, post the matter on  
17.04.2020.

SD

[S. VIJAYARAGHAVAN]  
Member (Technical)

SD

[R. VARADHARAJAN]  
Member (Judicial)